

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
LOK SABHA**

**UNSTARRED QUESTION NO. 927
ANSWERED ON 10th February, 2025**

Funds Allocated/Utilized under Sports and Physical Education (PE) Component of SSA

- 927. Shri Bajrang Manohar Sonwane:
Shri Bhaskar Murlidhar Bhagare:
Shri Nilesh Dnyandev Lanke:
Smt. Supriya Sule:
Dr. Amol Ramsing Kolhe:
Prof. Varsha Eknath Gaikwad:
Shri Sanjay Dina Patil:
Shri Mohite Patil Dhairyasheel Rajsinh:**

Will the Minister of EDUCATION be pleased to state:

- (a) the details of funds allocated and utilized under the Sports and Physical Education component of Samagra Shiksha Abhiyaan (SSA) during the last five years, year-wise in the State of Maharashtra;
- (b) whether funds under this component have been utilized for the development of sports infrastructure in schools, if so, the details of sports infrastructure created or upgraded during the last three years;
- (c) the criteria fixed for the selection of schools for infrastructure development under the scheme;
- (d) whether special provisions have been made for this component to promote sports and physical education in rural and tribal schools and if so, the details thereof;
- (e) the steps taken by the Government to bridge the gap between rural/tribal and urban schools in terms of sports infrastructure;
- (f) the details of funds allocated for the training and capacity-building of physical education teachers under the scheme and the number of such teachers trained during the last three years; and
- (g) whether the Government has conducted any assessment of the outcomes of the Sports and Physical Education component of the Samagra Shiksha Abhiyaan, if so, the details of the findings, particularly in improving students' participation in sports?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) & (b): During last five years the funds allocated and utilized by the State of Maharashtra under the Sports and physical Education component is as below:

FY	Approval (in lakhs)	Expenditure (in lakhs)
2019-2020	4711.15	0
2020-2021	0	0
2021-2022	4681.4	0
2022-2023	4682.8	14.95
2023-2024	4677.55	386.14

Source : PRABNDH

(c) to (g): Education is in the concurrent list of the Constitution and majority of the schools are under the domain of respective State and UT Governments. The Centrally Sponsored Scheme of Samagra Shiksha is implemented in partnership with all the States and UTs and financial assistance is provided to all States and UTs for various components.

The Department of School Education and Literacy is implementing Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha. The scheme has been redesigned and aligned with the recommendations of the National Education Policy, 2020. It aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment irrespective of region and category. As per norms of the scheme, funds are released based on the annual plans prepared by the States and UTs as per their requirements/ priority including infrastructure development and reflected in their respective Annual Work Plan and Budget (AWP&B) proposals which are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy. The scheme includes the Sports and Physical Education component under which provision for grants for sports equipment for indoor and outdoor games in all government schools has been made. A provision has been made for Government schools for grant for sports equipment at the rate of Rs. 5000 for Primary Schools, Rs. 10,000 for upper primary schools and up to Rs. 25,000 for secondary and senior secondary schools per annum. In addition, as per new norms of the scheme, an additional grant upto Rs. 25000 per school is provided to schools in case at least 2 students of that school win the medal in Khelo India National school games competition.

The Scheme also provides annual recurring school composite grant for all Government Schools for the replacement of non-functional school equipment and for incurring other recurring costs such as consumables for play materials, sports equipment, organizing sports events, laboratories, electricity charges, internet, water, teaching aids etc. The amount of grant varies from Rs. 25,000 to Rs. 1,00,000 per annum depending upon the number of students in the school. State and UTs are also advised to set aside a certain amount from the school grant for these activities.

This Department had issued Guidelines for Sports Grant under Samagra Shiksha in December, 2018 which were revised incorporating the recommendation of NEP, 2020 in August, 2023. These guidelines highlighted proper utilization of funds, promotion of sports activities and maintenance of sports infrastructure/playground in schools of sports infrastructure/playground in schools. (https://samagra.education.gov.in/docs/revised_samagra_sports.pdf).

To diagnose outcomes and determine necessary interventions in policies, teaching practices and learning, the Government conducts various assessments based on different parameters. As part of the initiatives undertaken by the Department, students across the country actively participate in sports-related activities in schools. The Department has observed an unprecedented participation of over 8.28 Crore individuals from the school community on the International Day of Yoga, 2024. On the occasion of the 4th anniversary of the National Education Policy (NEP), the Department celebrated 'Shiksha Saptah,' from 22nd July to 28th July, 2024 dedicating 3rd day as Sports Day to promote indigenous games in schools, where 4.48 Crore students and teachers participated nationwide. Additionally, the Department is implementing various programs such as Khelo India, Fit India, and Football for Schools (F4S) to engage students in sports activities in schools, in collaboration with the Department of Sports.
